

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1175(KB)2019
CONT.A. (IBC)/2(KB)2024,
IA(I.B.C)/1853(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	OUTLOOK TRACOM PRIVATE LIMITED VS TOSHNIWAL ENTERPRISES CONTROLS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Anindita Das. Adv.] For the Applicant Bank in CONT.A.(IBC)2/KB/2024
Mr.Snehasish Chakraborty, Adv.]

Ms.Mukulika Saha, Adv.] For Liquidator in IA 1853 of 2023

ORDER

1. Ld. Counsel for the parties present.
2. Names of Respondent Nos. 2 and 3 have been deleted by the applicant as the same were not required and the correction in this regard has been carried out in the cause title.
3. Ld. Counsel appearing for the applicant seeks one week's time to seek instruction with respect to pursuing this contempt petition. At request, time is granted for the same.
4. At the request, post this matter on **15.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)